MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO**. 17/AM10 HELD ON 22.07.2009**
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No**. 17/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 22.07.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Akash Taneja, Joint DGFT
2) Shri Ishwar Singh, Deputy DGFT and Convener
3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
4) Shri Shaish Kumar, Industrial Adviser, DIPP
5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **16/AM10 held on 15.07.2009.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.**

MANUAL CASES

3.1.1	**Case No. A-35**	BERRY PLASTICS PVT. LTD.	HQ F. No. 01/87/050/00313/AM09/DES-VII	**Status: Approved**
	NC No.: 17/AM10 Dated:22.07.2009	Adv. Lic. No. 3410021873 Dated 18.07.2008	RLA F. No. 34/24/040/00066/AM09	

Application: Request is for fixation of adhoc norms for the export product (i) Heat Shrink Coated Material in the form of Sleeves with Closure Patch (ii) Heat Shrink Coated Material in the form of Rolls with Closure Patch.

Decision: With D/o C&PC O.M. No. 46011/56/2008-PC.II dated 23.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Heat Shrink Coated Material in the form of Rolls with/without Closure Patch (Width 11" -34")	1 kg	1. HTLP Backing Material (Heat Shrinkable HDPE Sheet)	1.08 kg/kg content in the export product
		2. Adhesive Granules	1.08 kg/kg content in the export product
		3. Closure Patch (Glass	1.065 kg/kg content

		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product
Heat Shrink Coated Material in the form of Sleeves with Closure Patch	1 kg	1. HTLP Backing Material (Heat Shrinkable HDPE Sheet)	1.08 kg/kg content in the export product
		2. Adhesive Granules	1.08 kg/kg content in the export product
		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product

3.1.2	**Case No. A-37**	MANGAL POLYSIL	HQ F. No. 01/87/050/00136/AM09/DES-VII	**Status: Approved**
	NC No.: 17/AM10 Dated:22.07.2009	Adv. Lic. No. 0310460487 Dated 11.02.2008	RLA F. No. 03/95/040/01612/AM07	

Application: Request is for amendment in the description of export product.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in description of export item at S. No. 1 & 2 in supersession of earlier norms ratified in NC Meeting No. 33/87/ALC-1/2008 held on 26.11.2008 (Case No. 25/8/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Sealant (Packed in Cartridge) (Net weight 350 gms)	1 No	1. Silicone Rubber	367.5 gram
		2. Curing agent/peroxide	0.016 kg
Polyurethane Sealant (Packed in Cartridge) (Net Weight 350 gms)	1 No.	1. Polyurethane Rubber	367.5 gram
		2. Curing agent/peroxide	0.016 kg
Silicone Tubing	1 kg	1. Silicone Rubber	1.05 kg

3.1.3	**Case No. A-38**	TATA ADVANCED MATERIALS	HQ F. No. 01/87/050/662/AM06/DES-VII	**Status: Approved**
	NC No.: 17/AM10 Dated:22.07.2009	Adv. Lic. No. 0710040133 Dated 05.09.2005	RLA F. No. 07/24/040/00445/AM06	

Application: Request is for fixation of adhoc norms for the export product "MRI Cradle Pad".

Decision: With D/o C&PC O.M. No. 46011/08/2005-PC.II dated 13.02.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
MRI Cradle Pad (Naugahyde/Poron/PVC)	1 No.	1. Foam Poron Black Colour	Net+3% wastage
		2. Vinyl Fabric (Espirit 2000 Adobe White)	Net+3% wastage
		3. Tape Double Adhesive	Net+3% wastage

3.1.4	**Case No. A-39** **NC No.: 17/AM10** **Dated:22.07.2009**	SURBHIT IMPEX PVT. LTD.	HQ F. No. 01/87/162/00090/AM10/DES-VII	**Status: Approved**

Application: Request is for clarification with regard to import of Polyester Fabric as a Synthetic Lining Material as per SION Product Group 63 (Plastic) S. No. 208.

Decision: With DIPP written comments furnished vide letter No. 12/11/09-TSWdated 23.06.2009, the Committee decided that Polyester Fabric GSM Value 219 to 235 is synthetic material which is used in the manufacturing of synthetic footwear as per SION Product Group 63 (Plastic) at Serial No. 208.

3.1.5	**Case No. A-40**	PLASOPAN ENGINEERS (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00639/AM08/DES-VII	**Status: Approved**
	NC No.: 17/AM10 **Dated:22.07.2009**	Adv. Lic. No. 0510204391 Dated 01.06.2006	RLA F. No. 05/24/040/00075/AM08	

Application: Request is for fixation of adhoc norms for the export product "Rigid PVC Profile (Exterior/Interior)".

Decision: With D/o C&PC O.M. No. 46011/235/2004-PC.II dated 15.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rigid PVC Profile – Interior Grade	1 kg	1. PVC Resin	0.940 kg
		2. Titanium Dioxide	0.038 kg
		3. PVC Stabilizer	0.038 kg
		4. Impact Modifier	0.038 kg
		5. Processing Aid	0.014 kg
		6. Filler (Calcium Carbonate)	0.065 kg

ONLINE CASES

3	**Case No.:38/46/87-ALC1/2007**	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
	HQ File :01/87/050/00663/AM08/	RLA File :05/24/040/00536/AM08/	Lic.No/Date:0510210136 08.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39042200*	***63/0-*** *PVC Compound- Cable Grade*	*63477.000*	*K.G*	*2696512.00*	*0.00 US$*
2	*39042200*	***63/0-*** *Fire Retardant Low Smoke Compond*	*149468.000*	*K.G*	*10797568.00*	*0.00 US$*
				Total	*13,494,080.00*	*0.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*39042290*	*PVC Resin For Cable Grade Compound*	*35356.000*	*K.G*	*1519707.00*	*37477.36 US$*
2	*29173920*	*Plasticizer- DOP For Cable Grade Compound*	*19043.000*	*K.G*	*1270259.00*	*31325.74 US$*
3	*39042290*	*PVC Resin-(For FRLS Compound)*	*74734.000*	*K.G*	*3212290.00*	*79218.00 US$*
4	*29173920*	*Plasticizer- DOP/DINP (For FRLS Compound) (Dioctyle Phthalate/ Di-isononyl Phthalate)*	*29893.000*	*K.G*	*1994006.00*	*49174.00 US$*
5	*28183000*	*Filler- ATH -{Al (OH)3 nH20} (For FRLS Compound)*	*37367.000*	*K.G*	*1439484.00*	*35499.00 US$*
6	*38123090*	*Stabilizer- Calcium Zinc (FOR FRLS Compound)*	*7473.000*	*K.G*	*545438.00*	*13451.00 US$*
				Total	*9,981,184.00*	*246,145.10*

Decision: With D/o C&PC OM No. 46011/113/2008-PC.II dated 10.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.557 kg
		2. Plasticizer – DOP	0.300 kg
2. PVC Compound (Fire Retardant Low Smoke Compound)	1 kg	1. PVC Resin	0.500 kg
		2. Plasticizer – DOP/DINP	0.200 kg
		3. Filler – Aluminium	0.250 kg

	Trihydrate	
	4. Stabilizer – Calcium Zinc	0.050 kg

7	**Case No.:20/13/85-ALC3/2008**	Party Name:JEWEL CONSUMER CARE P LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
	HQ File :01/85/050/00110/AM09/	RLA File :34/24/040/00042/AM09/	Lic.No/Date:3410021566 09.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*96032900*	***63/0-*** *HOUSEHOLD BRUSHES Floor Broom " Turbo"* *Net Content of import items should contain in export products as under : Item No. One 5934.890 Kgs. Item No. Two 3366.105 Kgs. & Item No. Three 314.749 Kgs.*	*32150.000*	*Number*	*1272786.35*	*18968.50 EURO*
				Total	*1,272,786.35*	*18,968.50*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*39021000*	*Relevant Polymer Polypropylene Granules (PP)*	*6231.630*	*K.G*	*467372.62*	*6852.97 EURO*
2	*54041090*	*Relevant Polymer PET Monofilament*	*3534.410*	*K.G*	*609332.33*	*8934.49 EURO*
3	*72230099*	*Galwanised Wire* *Wire THIS LICENCE HAS BEEN ISSUED IN TERMS OF PARA 4.7 OF CURRRENT H. B. VOL I.*	*317.896*	*K.G*	*111263.66*	*1631.43 EURO*
				Total	*1,187,968.61*	*17,418.89*

Decision: With D/o C&PC OM No. 46011/99/2006-PC.II dated 10.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Household Brushes – Floor Broom Turbo	1 No.	1. Polypropylene Granules	1.05 kg/kg content in the export product
		2. Relevant PP Monofilament	1.05 kg/kg content in the export product
		3. Relevant Galvanized Wire	1.01 kg/kg content in the export

			product

12	**Case No.:21/38/87-ALC1/2008**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
	HQ File :01/87/050/00618/AM09/	RLA File :03/94/040/00611/AM09/	Lic.No/Date:0310486931 18.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39072010*	***62/0-*** *POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN*	*235200.000*	*K.G*	*19568640.00*	*305760.00 EURO*
				Total	*19,568,640.00*	*305,760.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*29094300*	*BUTYL DIGLYCOL / BUTOXY CARBITOL / DIETHYLENE GLYCOL MONO BUTYL ETHER*	*125032.000*	*K.G*	*11202895.87*	*175045.25 EURO*
2	*29101000*	*ETHYLENE OXIDE*	*76886.800*	*K.G*	*5904912.38*	*92264.26 EURO*
3	*73101090*	*M.S. DRUMS / BARRELS*	*1120.000*	*Number*	*1075200.00*	*16800.00 EURO*
				Total	*18,183,008.25*	*284,109.51*

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 13/87-ALC1/2008 dated 09.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-Ethanediyl) Alpha-Butyl-Omega-Hydroxy-85% Min	1 kg	1. N-Butanol/Normal Butyl Alcohol	0.2453 kg
		2. Ethylene Oxide	0.6132 kg

	Case No.:16/30/87-ALC1/2008	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
	HQ File :01/87/050/00508/AM09/	RLA File :07/24/040/00431/AM09/	Lic.No/Date:0710060774 29.10.2008	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	**63/0-** PP WOVEN SACKS: CONTENT:PP WOVEN FABRICS 100000KGS PP YARN 3000KGS PP HOOKS 12500KGS	115500.000	K.G	13860000.00	288750.00 US$
				Total	13,860,000.00	288,750.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269080	RELEVANT P.P WOVEN FABRICS	102000.000	K.G	10080000.00	210000.00 US$
2	55094290	P.P YARN FOR STITCHING	3150.000	K.G	480000.00	10000.00 US$
3	39021000	P.P GRANULES FOR HOOKS	13125.000	K.G	2640000.00	55000.00 US$
				Total	13,200,000.00	275,000.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 4/87-ALC1/2008 dated 30.04.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Sacks	1 kg	1. Relevant PP Woven Fabrics	1.02 kg/kg contained in export product
		2. PP Yarn for Stitching	1.05 kg/kg contained in export product
		3. PP Granules for Hooks	1.05 kg/kg contained in export product

Case No.:6/40/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
HQ File :01/87/050/00638/AM09/	RLA File :07/24/040/00557/AM09/	Lic.No/Date:0710062223 05.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269080	**63/0-** PP FIBC BAGS / PP WOVEN SACKS. Content. PP Stitching Yarn.6000 Kgs. PP Woven fabrics 100000 Kgs.	106000.000	K.G	10734620.00	217300.00 US$
				Total	10,734,620.00	217,300.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39209080	PP WOVEN FABRICS.	110000.000	K.G	9210542.60	183294.38 US$
2	39260000	PP STITCHING YARN.	6300.000	K.G	540532.21	10756.86 US$
				Total	9,751,074.81	194,051.24

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Decision: With D/o C&PC OM No. 46011/129/2007-PC.II dated 10.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP FIBC Bags/PP Woven Sacks	1 kg	1. Relevant PP Woven Fabric	1.02 kg/kg content in export product
		2. Relevant PP Stitching Yarn	1.05 kg/kg content in export product

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Case No.:10/42/87-ALC1/2008	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
HQ File :01/87/050/00655/AM09/	RLA File :07/24/040/00578/AM09/	Lic.No/Date:0710062472 21.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	**63/0-** P.P WOVEN SACKS CONTENT:RELEVANT PP WOVEN FABRICS 121000KGS PP YARN2800KGS PP GRANULES FOR HOOKS 15400KGS	140000.000	K.G	14070000.00	280000.00 US$
				Total	14,070,000.00	280,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269080	RELEVANT P.P WOVEN FABRICS	123420.000	K.G	10050000.00	200000.00 US$
2	55094290	PP YARN FOR STITCHING	2940.000	K.G	837517.00	16667.00 US$
3	39021000	P.P GRANULES	16170.000	K.G	2512500.00	50000.00 US$

5	39021000	P.P GRANULES	10170.000	K.G	2512500.00	50000.00 US$
				Total	13,400,017.00	266,667.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 4/87-ALC1/2008 dated 30.04.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Sacks	1 kg	1. Relevant PP Woven Fabrics	1.02 kg/kg contained in export product
		2. PP Yarn for Stitching	1.05 kg/kg contained in export product
		3. PP Granules for Hooks	1.05 kg/kg contained in export product

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Case No.:32/2/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
HQ File :01/87/050/00743/AM09/	RLA File :05/24/040/00614/AM07/	Lic.No/Date:0510239166 30.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	**62/0-** Polyurethane Resin Contains 27%+/-1% Resin/ Total Solid Content in Relevant Solvents	40800.000	K.G	5271708.00	112164.00 US$
				Total	5,271,708.00	112,164.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079190	Polyol	10419.500	K.G	2301668.00	48971.67 US$
2	29299000	Di-Isocyanate (DESMODUR-I)	1735.220	K.G	1172279.00	24942.10 US$
3	29331990	DABCO (Triethylene Diamine)	12.240	K.G	20561.00	437.47 US$
4	29213010	Cyclohexylamine	312.000	K.G	99781.00	2123.00 US$
5	29149000	Ethyl Acetate	11728.700	K.G	551252.00	11728.78 US$
6	29023000	Toluene	11728.000	K.G	551252.00	11728.78 US$
7	29051220	Iso Propyl Alcohal (I.P.A)	5864.590	K.G	413454.00	8796.89 US$
8	29059000	Amines	179.760	K.G	42245.00	898.80 US$
				Total	5,152,492.00	109,627.49

Decision: With D/o C&PC OM No. 46011/29/2005-PC.II dated 22.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution in Relevant Solvents (containing 27%+/-1% Resin/Total Solid Content)	1 MT	1. Polyol	255.380 kgs.
		2. Di-isocyanate	42.530 kgs.
		3. Tri-ethylene Diamines	0.300 kgs.
		4. Diamine (Vestamine Isophorone Diamine)	7.647 kgs.
		5. Ethyl Acetate	287.470 kgs.
		6. Toluene	287.470 kgs.
		7. Isopropyl Alcohol	143.740 kgs.
		8. Amines	4.406 kgs.

30	**Case No.:1/5/87-ALC1/2009**	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
	HQ File :01/87/050/00010/AM10/	RLA File :32/24/040/00005/AM10/	Lic.No/Date:3210040192 16.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39269099*	***63/0-*** *HDPE NET IMPREGNATED WITH ALPHA CYPERMETHRIN 0.55%*	*650000.000*	*K.G*	*133722550.00*	*2658500.00 US$*
				Total	*133,722,550.00*	*2,658,500.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*38089090*	*ALPHA CYPERMETHRIN 25% GRANULES*	*16900.000*	*K.G*	*29225406.60*	*581022.00 US$*
2	*40059910*	*HDPE GRANULES*	*702.000*	*M.T*	*42023826.00*	*835463.74 US$*
				Total	*71,249,232.60*	*1,416,485.74*

Decision: With oral comments given by the representative of D/o C&PC, the Committee decided to **approve** adhoc norms as per **SION H-562.**

	Case No.:2/17/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**

HQ File :01/87/050/00118/AM10/	RLA File :03/94/040/00118/AM10/	Lic.No/Date:0310521270 26.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39089090	**62/0-** Polyamide Resin	6000.000	K.G	771250.00	15425.00 US$
				Total	771,250.00	15,425.00

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38249090	Dimer Acid	5700.000	K.G	356300.00	7126.00 US$
2	29212100	Ethylene Diamine	600.000	K.G	52100.00	1042.00 US$
				Total	408,400.00	8,168.00

Decision: With D/o C&PC OM No. 46011/16/2008-PC.II dated 22.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Resin	1 kg	1. Dimer Acid	0.950 kg
		2. Ethylene Diamine	0.100 kg

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Case No.:4/17/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
HQ File :01/87/050/00120/AM10/	RLA File :03/94/040/01027/AM09/	Lic.No/Date:0310522890 05.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	**62/0-** Blended Polyol "Ecopuf B 1418 R"	7600.000	K.G	849528.00	17480.00 US$
				Total	849,528.00	17,480.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	75.240	K.G	3724.00	76.00 US$
2	29094100	Diethylene Glycol	124.640	K.G	4362.00	89.00 US$
3	29102000	Propylene Oxide	3850.160	K.G	385016.00	7898.00 US$
5	29213090	[illegible]	15.060	K.G	5203.00	107.00 US$

5	29213090	Pentamethyldiethylenetriamine	15.960	K.G	5203.00	107.00 US$
6	29213090	Dimethylcyclohexylamine	31.920	K.G	4309.00	88.00 US$
7	34021110	Silicon Surfactant	64.600	K.G	16279.00	334.00 US$
8	38159000	Catalyst	26.600	K.G	12369.00	254.00 US$
9	38159000	Catalyst	26.600	K.G	12369.00	254.00 US$
				Total	443,631.00	9,100.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 22.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf B 1418 R)	1 kg	1. Phthalic Anhydride	0.0099 kg
		2. Diethylene Glycol	0.0164 kg
		3. Propylene Oxide	0.5066 kg
		4. 1, 1 Di-Chloro Fluro Ethane (HCFC 141 b)	0.2774 kg
		5. Pentamethyldiethylenetriamine	0.0021 kg
		6. Dimethylcyclohexyalmine	0.0042 kg
		7. Silicon Sufactant	0.0085 kg
		8. Catalyst (Dabco TMR 2)	0.0035 kg
		9. Catalyst (Toyocat F-40)	0.0035 kg

39	**Case No.:5/17/87-ALC1/2009**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
	HQ File :01/87/050/00121/AM10/	RLA File :03/94/040/01005/AM09/	Lic.No/Date:0310522867 05.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	**62/0-** Blended Polyol "Ecopuf B 1418 R"	5000.000	K.G	512400.00	10500.00 US$
				Total	512,400.00	10,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	49.500	K.G	2228.00	46.00 US$
2	29094100	Diethylene Glycol	82.000	K.G	2460.00	50.00 US$
3	29102000	Propylene Oxide	2533.000	K.G	202640.00	4144.00 US$

5	*29213090*	*Pentamethyldiethylenetriamine*	*10.500*	*K.G*	*3423.00*	*70.00 US$*
6	*29213090*	*Dimethylcyclohexyalmine*	*21.000*	*K.G*	*2835.00*	*58.00 US$*
7	*34021110*	*Silicon Surfactant*	*42.500*	*K.G*	*10710.00*	*219.00 US$*
8	*38159000*	*Catalyst*	*17.500*	*K.G*	*8138.00*	*166.00 US$*
9	*38159000*	*Catalyst*	*17.500*	*K.G*	*8138.00*	*166.00 US$*
				Total	*240,572.00*	*4,919.00*

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 22.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf B 1418 R)	1 kg	1. Phthalic Anhydride	0.0099 kg
		2. Diethylene Glycol	0.0164 kg
		3. Propylene Oxide	0.5066 kg
		4. 1, 1 Di-Chloro Fluro Ethane (HCFC 141 b)	0.2774 kg
		5. Pentamethyldiethylenetriamine	0.0021 kg
		6. Dimethylcyclohexyalmine	0.0042 kg
		7. Silicon Sufactant	0.0085 kg
		8. Catalyst (Dabco TMR 2)	0.0035 kg
		9. Catalyst (Toyocat F-40)	0.0035 kg

56	**Case No.:21/17/87-ALC1/2009**	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
	HQ File :01/87/050/00137/AM10/	RLA File :05/24/040/00791/AM09/	Lic.No/Date:0510245911 15.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39095000*	***63/0-*** *POLYURETHANE RESIN CONTAINS 27% +/- 1% RESIN/ TOTAL SOLID CONTENT IN RELEVANT SOLVENTS*	*108800.000*	*K.G*	*15475200.00*	*322400.00 US$*
				Total	*15,475,200.00*	*322,400.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*39072000*	*POLYOL*	*27705.240*	*K.G*	*6700720.00*	*130501.12 US$*

1	39072090	POLYOL (GX-40K)/POLYOL (GX-20K)	27785.340	K.G	6790738.00	130591.12 US$
2	29299000	DI-ISOCYANATE NAMELY DI-ISOCYANATE/DI-ISOCYANATE (DESMODURE-I)	4627.260	K.G	2526486.00	48586.27 US$
3	29212990	DABCO (TRIETHYLENE DIAMINE)	32.640	K.G	61840.00	1189.24 US$
4	29213090	DIAMINE (DIAMINE- VESTAMIN IPD)	831.990	K.G	346493.00	6663.33 US$
5	29213000	ETHYL ACETATE	31276.740	K.G	2032988.00	39095.92 US$
6	29023000	TOLUENE	31276.740	K.G	2032988.00	39095.92 US$
7	29051220	ISOPROPYL ALCOHAL (IPA)	15638.910	K.G	1016529.00	19548.64 US$
8	29059000	AMINES	479.370	K.G	124637.00	2396.86 US$
				Total	14,932,699.00	287,167.30

Decision: With D/o C&PC OM No. 46011/29/2005-PC.II dated 22.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution in Relevant Solvents (containing 27%+/-1% Resin/Total Solid Content)	1 MT	1. Polyol	255.380 kgs.
		2. Di-isocyanate	42.530 kgs.
		3. Tri-ethylene Diamines	0.300 kgs.
		4. Diamine (Vestamine Isophorone Diamine)	7.647 kgs.
		5. Ethyl Acetate	287.470 kgs.
		6. Toluene	287.470 kgs.
		7. Isopropyl Alcohol	143.740 kgs.
		8. Amines	4.406 kgs.

3.2 Following applications are **withdrawn**:

Case No.:8/19/87-ALC1/2008	Party Name:ALPHA POLYMERS	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
HQ File :01/87/050/00348/AM09/	RLA File :52/24/040/00010/AM09/	Lic.No/Date:5210024085 12.08.2008	Defer Date:

Application: Request is for adhoc norms for following:

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	**63/0-** Articles made of LLDPE (LLDPE BAGS)	60000.000	K.G	2856000.00	68000.00 US$
				Total	2,856,000.00	68,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	Relevant LLDPE Granules	60000.000	K.G	2520000.00	60000.00 US$
				Total	2,520,000.00	60,000.00

Decision: RLA, Surat vide their letter dated 01.07.2009 has stated that the licence has been issued as per the SION covered under product group 63/25. The Committee, therefore, decided to **withdraw** the case as issued under SION.

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Case No.:2/4/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
HQ File :01/87/050/00007/AM10/	RLA File :03/95/040/00421/AM09/	Lic.No/Date:0310514998 08.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	**62/0-** BUTYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSION HAVING SOLIDS MIN 49 TO 51% STABILISED BY EMULSIFIERS (PIDICRYL 861)	60000.000	K.G	3360000.00	80000.00 US$
				Total	3,360,000.00	80,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161210	BUTYL ACRYLATE	12420.000	K.G	1121526.00	26082.00 US$
2	29161400	METHYL METHACRYLATE	16980.000	K.G	1533294.00	35658.00 US$
				Total	2,654,820.00	61,740.00

Decision: The Zonal Jt. DGFT, Mumbai, vide their D.O. letter dated 08.07.2009, has informed that advance authorization was issued on **repeat basis** in terms of para 4.7 read with para 4.7.1 and 4.7.2 of HBP (Vol.I) on the basis of decision of norms committee in meeting No. 8/87-ALC1/2008 dated 28.05.2008**.** Hence, the case has been **withdrawn** from the Norms Committee.

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Case No.:1/13/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
HQ File :01/87/050/00080/AM10/	RLA File :05/24/040/00141/AM10/	Lic.No/Date:0510243511	Defer Date:

HQ File :01/87/050/00080/AM10/	RLA File :08/24/040/00141/AM10/	Lic.No/Date:0510245511 11.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	**62/0-** EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	175.000	M.T	14280000.00	297500.00 US$
				Total	14,280,000.00	297,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	154.000	M.T	10718400.00	223300.00 US$
2	38122090	STABLIZER	3.850	M.T	369600.00	7700.00 US$
3	29270090	BLOWING AGENT	3.990	M.T	430920.00	8977.50 US$
4	29096000	D.C.P.(DICUMYL PEROXIDE)	2.153	M.T	289296.00	6027.00 US$
5	28365000	CALCIUM CARBONATE	11.235	M.T	75499.20	1572.90 US$
				Total	11,883,715.20	247,577.40

Decision: O/o. Zonal Jt. DGFT, CLA, New Delhi, vide their letter dated 12.06.2009 has informed that the Advance Authorization has been issued to the firm under para 4.7.1 of HBP, 2004-09 (Vol.I) on **repeat basis** as per decision of Norms Committee taken in Meeting No. 2/87-ALC1/2009 dated 08.04.2009. Therefore, they have not sent application of the firm for fixation of norms. Hence, the case has been **withdrawn** from the Norms Committee.

Case No.:19/17/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Approved**
HQ File :01/87/050/00135/AM10/	RLA File :08/24/040/00095/AM10/	Lic.No/Date:0810081439 14.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	**62/0-** Alkyd Resin CA-3045 (60% Resin content)	80000.000	K.G	5280000.00	110000.00 US$
				Total	5,280,000.00	110,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	19360.000	K.G	1104000.00	23000.00

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						US$
2	15200000	Glycerine	6400.000	K.G	240000.00	5000.00 US$
3	29053100	Mono Ethylene Glycol (MEG)	2640.000	K.G	192000.00	4000.00 US$
4	29141990	Cyclo Hexanon	2640.000	K.G	240000.00	5000.00 US$
5	29023000	Toluene Condn.:-This Lic issued under para 4.7.1 of H.B. 04-09 norms fixed by ALC vide M.No.07/87-ALCI/2009 dtd.13.5.2009 RLA F.No.08/24/40/100/am09/	35840.000	K.G	1920000.00	40000.00 US$
				Total	3,696,000.00	77,000.00

Decision: The Advance Authorization has been issued under para 4.7.1 of HBP Vol. I on **repeat basis** by RLA, Ahmedabad based on decision taken in NC Meeting No. 07/87-ALCI/2009 dtd.13.05.2009 (RLA F. No. 08/24/40/100/AM09). Hence, the case has been **withdrawn** from the Norms Committee.

3.3 Following Online cases applications are **withdrawn** and to be **examined** on file:

ONLINE CASES

1	**Case No.:585/21/82-ALC4/2007**	Party Name:METRO TYRES LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Withdrawn**
	HQ File :01/82/050/01184/AM07/	RLA File :30/24/040/00044/AM07/	Lic.No/Date:3010049529 24.10.2006	Defer Date:
	Decision: The Committee decided to withdraw the case and examine on file.			

2	**Case No.:660/24/87-ALC1/2007**	Party Name:TETRA PAK INDIA PVT LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Withdrawn**
	HQ File :01/87/050/00990/AM07/	RLA File :31/24/040/00387/AM07/	Lic.No/Date:3110028105 12.02.2007	Defer Date:
	Decision: RLA, Pune vide their letter dated 17.06.2009 informed that licence was issued as per General Note No. 4 of Engineering Product on net–to–net basis with accountability condition. The Committee discussed the case and decided to withdraw the case and call for application copy from RLA, Pune. On receipt of the same, the case may be examined on file.			

3.4 Following application is **transferred**:

37	**Case No.:13/17/87-ALC1/2009**	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Transferred to Different Section**
	HQ File :01/87/050/00129/AM10/	RLA File :03/95/040/00122/AM10/	Lic.No/Date:0310522892 05.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*40091020*	***62/0-*** *FINISHED WOODEN MOULDINGS*	*116.000*	*Cubic meter*	*8000000.00*	*159362.55 US$*
				Total	*8,000,000.00*	*159,362.55*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*44071090*	*Seasoned wood in the form of Planks Aayus, Wawa, Obeche, Samba, Pine, Ash Marpoopa, Iscona*	*179.800*	*Cubic meter*	*3926349.00*	*78214.11 US$*
2	*32081090*	*PU TOP COAT*	*870.000*	*K.G*	*101982.00*	*2031.51 US$*
3	*32081090*	*P. U. SEALER*	*1740.000*	*K.G*	*168429.00*	*3355.16 US$*
4	*32081090*	*HARDNER*	*1304.650*	*K.G*	*189394.00*	*3772.79 US$*
5	*32141000*	*COLOURED PUTTY (WATER BASED)*	*4524.000*	*K.G*	*362016.00*	*7211.47 US$*
6	*39219099*	*PVC BASED DECORATIVE FOILS*	*3271.000*	*Sq. meter*	*221232.00*	*4407.01 US$*
7	*32081090*	*PRECAT TOP COAT*	*261.000*	*Litre*	*30598.00*	*609.52 US$*
				Total	*5,000,000.00*	*99,601.57*

Decision: The Committee considered the case of the firm for fixation of the input output norms for the export item “Finished Wooden Mouldings” under Para 4.7 of HBP (Vol.1). The Committee noted that ITCHS Code of export product (40091020) mentioned is wrong and observed that the export product covered under the jurisdiction of Norms Committee-IV (NC-IV). Hence the Committee decided to **transfer the case to NC-IV** for its consideration.

3.5 Following applications are **deferred:**

MANUAL CASES

3.5.1	**Case No. A-33** **NC No.: 17/AM10** **Dated:22.07.2009**	KAAL FLEX PVT. LTD.	HQ F. No. 01/87162/00110/AM10/DES-VII	**Status: Deferred**

Subject: Request for fixation of Standard Input-Output Norms for the export product "'Poly Core/Barrier Jacket/Flexible Duct Pipes'".

Position: **D/L No. 46011/45/2009-PC.II, 08.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm and Development Commissioner by DGFT.**

Deferred for six weeks.

3.5.2	**Case No. A-34**	DHARIYAL CHEMICALS	HQ F. No. 01/87/050/00098/AM08/DES-VII	**Status: Deferred**
	NC No.: 17/AM10 **Dated:22.07.2009**	Adv. Lic. No. 0810064849 Dated 16.05.2007	RLA F. No. 08/24/040/00038/AM08	

Application: Request is for amendment in the description of export product.

Position: **The Committee decided to ask firm to get certificate from ONGC (buyer) that the exported material is of desired quality.**

Deferred for six weeks.

3.5.3	**Case No. A-36** **NC No.: 17/AM10** **Dated: 22.07.2009**	FUTURA FIBRES PVT. LTD.	**Status: Deferred**
Hqrs. File No.	**RLA File No.**	**Licence No. & Date**	

01/87/50/1407/AM06/DES-VII	04/24/040/00556/M06	0410078885 dt. 24.02.2006
01/87/50/733/AM06/DES-VII	04/24/040/00322/AM05	0410074622 dt. 21.09.2005
01/87/50/1443/AM06/DES-VII	04/24/040/00169/AM05	0410079154 dt. 06.03.2006
01/87/50/485/AM06/DES-VII	04/24/040/00215/AM06	0410072821 dt. 29.07.2005
01/87/162/131/AM05/DES-VII	04/24/040/00002/AM05	0410056088 dt. 07.04.2004
01/87/162/244/AM07/DES-VII	04/24/040/00257AM05	0410076340 dt. 21.11.2005

Subject: Request is for amendment in the description of Export Product.

Position: **The Committee decided to seek written comments from D/o C&PC.**

Deferred for four weeks.

3.5.4	**Case No. A-41**	AUTOMOTIVE TYRES MANUFACTURERS ASSOCIATION (ATMA)	**Status: Deferred**
	NC No.: 17/AM10 **Dated:22.07.2009**	HQ F. No. 01/87/162/667/AM'08/DES-VII	

Subject**: Enhancement of value cap from Rs. 90/- to Rs. 120/- Kg. on export of Automobile Tyres and Tubes**

Position: The Committee observed that the data relating to export of tyres as furnished by the firms is concentrated over a period of one or two months. Therefore, it is difficult to appreciate that the data is representative over a reasonable period. The Committee therefore decided that the firms may be asked to furnish 2-3 shipping bills for each of the months for the period from July, 2008 to June, 2009. The Committee further observed that the data furnished by DGCI&S indicates only the value of the exports. Therefore the Committee decided to ask DGCI&S to furnish corresponding quantity of exports in weight terms (Kg).for the years 2006-07, 2007-08 and 2008-09. A copy of the same may also be sent to concerned Export Promotion Council.

Deferred for two weeks.

ONLINE CASES

4	**Case No.:46/35/87-ALC1/2007**	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00543/AM08/	RLA File :02/24/040/00254/AM08/	Lic.No/Date:0210107296 18.12.2007	Defer Date:02.09.2009
	Position: D.O. letter was sent to RLA, Kolkata on 27.03.2009 and 25.06.2009.for sending application copy. But the same is still awaited. Hence the Committee decided to send a D.O. letter again to RLA, Kokata from ADG(AJ) level. Also D/L No. 46011/63/2007-PC.II dated 12.08.2008 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

5	**Case No.:21/10/87-ALC1/2008**	Party Name:ARMACELL INDIA PVT. LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00199/AM09/	RLA File :31/24/040/00414/AM08/	Lic.No/Date:3110033391 01.04.2008	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

6	**Case No.:23/20/87-ALC1/2008**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00376/AM09/	RLA File :09/24/040/00093/AM09/	Lic.No/Date:0910034153 04.06.2008	Defer Date:02.09.2009
	Position: Fresh D/L No. 46011/141/2005-PC.II, July, 2009 issued by D/o C&PC, reminder with a copy of fresh D/L may be issued to firm by DGFT.			

8	**Case No.:2/13/87-ALC1/2008**	Party Name:POLY FLUORO LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00263/AM09/	RLA File :07/24/040/00063/AM09/	Lic.No/Date:0710058119 25.06.2008	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

9	**Case No.:7/14/87-ALC1/2008**	Party Name:BAFNA OPTICS	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00288/AM09/	RLA File :03/94/040/00400/AM08/	Lic.No/Date:0310477554 04.07.2008	Defer Date:02.09.2009
	Position: New D/L No. 46011/104/2008-PC.II, 03.07.2009 issued by D/o C&PC, reminder with a copy of new D/L may be issued to firm by DGFT.			

10	**Case No.:19/14/87-ALC1/2008**	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00301/AM09/	RLA File :04/24/040/00260/AM07/	Lic.No/Date:0410097096 10.07.2008	Defer Date:02.09.2009
	Position: Application of the firm has already been forwarded to D/o C&PC on 28.07.2008. D/L No. 46011/63/2007-PC.II dated 12.08.2008 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

13	**Case No.:5/25/87-ALC1/2008**	Party Name:RENAISSANCE CORPORATION LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00443/AM09/	RLA File :03/95/040/00385/AM09/	Lic.No/Date:0310487254 22.09.2008	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

15	**Case No.:17/31/87-ALC1/2008**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date:02.09.2009
	Position: Fresh D/L No. 46011/141/2005-PC.II, July, 2009 issued by D/o C&PC, reminder with a copy of fresh D/L may be issued to firm by DGFT.			

16	**Case No.:10/39/87-ALC1/2008**	Party Name:DODIA ESTABLISHMENT	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00630/AM09/	RLA File :03/94/040/00906/AM09/	Lic.No/Date:0310500822 01.01.2009	Defer Date:16.09.2009
	Position: D/L No. 46011/20/2006-PC.II dated 18.05.2009 issued by D/o C&PC, followed by reminder issued by DGFT on 12.06.2009. Final Reminder with a copy of D/L may be issued to firm by DGFT.			

18	**Case No.:1/41/87-ALC1/2008**	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00642/AM09/	RLA File :06/24/040/00052/AM09/	Lic.No/Date:0610014937 13.01.2009	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

19	**Case No.:7/42/87-ALC1/2008**	Party Name:BULKPACK EXPORTS LTD.,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00649/AM09/	RLA File :11/24/040/00068/AM09/	Lic.No/Date:1110019424 16.01.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

20	**Case No.:8/42/87-ALC1/2008**	Party Name:LUX INDUSTRIES LIMITED,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00650/AM09/	RLA File :02/24/040/00252/AM09/	Lic.No/Date:0210122357 19.01.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

22	**Case No.:11/43/87-ALC1/2008**	Party Name:TRELLEBORG SEALING SOLUTIONS (INDIA) PVT LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00666/AM09/	RLA File :07/24/040/00530/AM09/	Lic.No/Date:0710062621 28.01.2009	Defer Date:12.08.2009

	Position: D/o C&PC will furnish comments.			

23	**Case No.:10/17/87-ALC1/2009**	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00126/AM10/	RLA File :02/24/040/00215/AM08/	Lic.No/Date:0210124373 17.03.2009	Defer Date: 26.08.2009
	Position: D/o C&PC will furnish comments.			

24	**Case No.:9/1/87-ALC1/2009**	Party Name:SPERRY PLAST LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00713/AM09/	RLA File :05/24/040/00763/AM09/	Lic.No/Date:0510238293 18.03.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

25	**Case No.:15/17/87-ALC1/2009**	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00131/AM10/	RLA File :03/94/040/01290/AM07/	Lic.No/Date:0310512353 19.03.2009	Defer Date: 19.08.2009
	Position: D/o C&PC will furnish comments.			

28	**Case No.:3/4/87-ALC1/2009**	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00008/AM10/	RLA File :11/24/040/00081/AM09/	Lic.No/Date:1110020023 09.04.2009	Defer Date:19.08.2009
	Position: Reply received from the firm and is to be sent to D/o C&PC.			

29	**Case No.:12/17/87-ALC1/2009**	Party Name:SAATI INDIA PVT LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00128/AM10/	RLA File :03/95/040/00997/AM09/	Lic.No/Date:0310515370 13.04.2009	Defer Date: 19.08.2009
	Position: Copy of application sent to D/o C&PC and DIPP on 20.07.2009.			

31	**Case No.:12/5/87-ALC1/2009**	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00021/AM10/	RLA File :31/24/040/00311/AM09/	Lic.No/Date:3110038197 22.04.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

32	**Case No.:12/6/87-ALC1/2009**	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00033/AM10/	RLA File :03/95/040/00430/AM08/	Lic.No/Date:0310517739 29.04.2009	Defer Date:05.08.2009
	Position: Reply awaited from the firm.			

33	**Case No.:6/17/87-ALC1/2009**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00122/AM10/	RLA File :03/94/040/00075/AM10/	Lic.No/Date:0310519341 12.05.2009	Defer Date: 19.08.2009
	Position: Copy of application sent to D/o C&PC on 20.07.2009. D/o C&PC will furnish comment.			

34	**Case No.:14/14/87-ALC1/2009**	Party Name:STYLO TABLEWARES	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736 14.05.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comment.			

35	**Case No.:9/17/87-ALC1/2009**	Party Name:WALTER PACK AUTOMOTIVE PRODUCTS INDIA PVT.LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00125/AM10/	RLA File :31/24/040/00011/AM10/	Lic.No/Date:3110038465 20.05.2009	Defer Date: 19.08.2009
	Position: Copy of application sent to D/o C&PC on 17.07.2009. D/o C&PC will furnish comments.			

40	**Case No.:7/17/87-ALC1/2009**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00123/AM10/	RLA File :07/24/040/00083/AM10/	Lic.No/Date:0710065261 05.06.2009	Defer Date: 19.08.2009
	Position: Copy of application sent to D/o C&PC on 20.07.2009. D/o C&PC will furnish comment.			

41	**Case No.:17/17/87-ALC1/2009**	Party Name:AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00133/AM10/	RLA File :17/24/040/00006/AM10/	Lic.No/Date:1710002634 08.06.2009	Defer Date:19.08.2009
	Position: Copy of application sent to D/o C&PC on 20.07.2009. D/o C&PC will furnish comment.			

42	**Case No.:8/17/87-ALC1/2009**	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00124/AM10/	RLA File :08/24/040/00033/AM10/	Lic.No/Date:0810080609 10.06.2009	Defer Date: 19.08.2009
	Position: Copy of application sent to D/o C&PC on 20.07.2009. D/o C&PC will furnish comment.			

44	**Case No.:14/17/87-ALC1/2009**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00130/AM10/	RLA File :03/94/040/00216/AM10/	Lic.No/Date:0310524185 15.06.2009	Defer Date: 19.08.2009
	Position: Copy of application sent to D/o C&PC on 20.07.2009. D/o C&PC will furnish comment.			

45	**Case No.:4/13/87-ALC1/2009**	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00083/AM10/	RLA File :05/24/040/00121/AM10/	Lic.No/Date:0510243699 15.06.2009	Defer Date:19.08.2009
	Position: Copy of application sent to D/o C&PC on 17.07.2009. D/o C&PC will furnish comment.			

46	**Case No.:5/13/87-ALC1/2009**	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00084/AM10/	RLA File :05/24/040/00147/AM10/	Lic.No/Date:0510243711 16.06.2009	Defer Date:19.08.2009
	Position: Copy of application sent to D/o C&PC on 13.07.2009. D/o C&PC will furnish comment.			

47	**Case No.:6/13/87-ALC1/2009**	Party Name:AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00085/AM10/	RLA File :17/24/040/00010/AM10/	Lic.No/Date:1710002643 16.06.2009	Defer Date:19.08.2009
	Position: Copy of application sent to D/o C&PC on 13.07.2009. D/o C&PC will furnish comments			

	Case No.:3/17/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**

48	HQ File :01/87/050/00119/AM10/	RLA File :03/94/040/00213/AM10/	Lic.No/Date:0310524610 17.06.2009	Defer Date: 02.09.2009
	Position: New case; copy of application is awaited from RLA.			

49	**Case No.:7/13/87-ALC1/2009**	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00086/AM10/	RLA File :05/24/040/00153/AM10/	Lic.No/Date:0510243869 17.06.2009	Defer Date:02.09.2009
	Position: Copy of application sent to D/o C&PC on 13.07.2009. D/o C&PC will furnish comments.			

50	**Case No.:16/17/87-ALC1/2009**	Party Name:KALPANA INTERNATIONAL	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00132/AM10/	RLA File :06/24/040/00007/AM10/	Lic.No/Date:0610015821 02.07.2009	Defer Date: 02.09.2009
	Position: Copy of application sent to D/o C&PC on 20.07.2009. D/o C&PC will furnish comments.			

51	**Case No.:1/17/87-ALC1/2009**	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00117/AM10/	RLA File :31/24/040/00059/AM10/	Lic.No/Date:3110039183 10.07.2009	Defer Date: 19.08.2009
	Position: New case; copy of application is awaited from RLA.			

52	**Case No.:11/17/87-ALC1/2009**	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00127/AM10/	RLA File :02/24/040/00275/AM09/	Lic.No/Date:0210128984 13.07.2009	Defer Date: 02.09.2009
	Position: New case; copy of application is awaited from RLA.			

53	**Case No.:18/17/87-ALC1/2009**	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00134/AM10/	RLA File :07/24/040/00154/AM10/	Lic.No/Date:0710065929 14.07.2009	Defer Date: 02.09.2009
	Position: New case; copy of application is awaited from RLA.			

	Position: New case; copy of application is awaited from RLA.

55	**Case No.:20/17/87-ALC1/2009**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00136/AM10/	RLA File :08/24/040/00096/AM10/	Lic.No/Date:0810081440 14.07.2009	Defer Date: 02.09.2009
	Position: New case; copy of application is awaited from RLA.			

57	**Case No.:22/17/87-ALC1/2009**	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2009 22.07.2009	**Status: Deferred**
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date: 02.09.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.

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